

Transfer of Officials In State Bank of Indore

1165. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of transfer orders of the officials issued by the State Bank of Indore cancelled by the Bank during the last three years;

(b) whether the transfer policy is being strictly followed by the Bank; and

(c) if so, the number of officers of Delhi branches of the Bank who are over-staying in Delhi and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) According to information made available by the State Bank of Indore 1281 officers were transferred during the year 1985, 1986 and 1987 while 164 transfer orders were cancelled/modified during the period under reference.

(b) and (c). State Bank of Indore has reported that it has been implementing the transfer policy framed on the basis of instructions of the Government and the guidelines issued by the State Bank of India. Bank has further informed that one lady officer has been retained in Delhi on humanitarian considerations. Action is being taken to post her out of Delhi.

Railway Line between Kamasamudram and Marikuppam

1166. SHRI V.S. KRISHNA IYER: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for laying a railway line between Kamasamudram and Marikuppam via Oorgaum in Southern Railway in view of difficulties being faced by public; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Kamasamudram and Marikuppam are already connected by a BG railway line via Oorgaum and Bangarapet.

Financial Reforms to Mobilise Resources for Eighth Plan

1167. SHRI UTTAM RATHOD:
SHRI HARIHAR SOREN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are contemplating to introduce some major financial reforms with a view to facilitating the efforts of the private and public sectors to mobilise the huge resources required for the Eighth Five Year Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Financial reforms are an on-going process. Many measures have been taken recently. The need for further reform is constantly kept under review and takes into account the resource requirement of both the private and public sectors. Details of financial requirements for the public and the private sectors for the 8th Five Year Plan are currently being worked out.

Acts of Parliament

1168. SHRI KAMLA PRASAD SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether his Ministry publishes Acts passed by Parliament; year-wise;

(b) if so, whether the acts passed by Parliament in 1984, 1985 have not been made available so far; and